

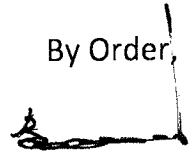
F.No. 01(05)/Circular/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 25 September 2020

OFFICE ORDER

The Hon'ble President is pleased to extend the last date of pronouncement of reserved orders by two weeks i.e. upto 9 October 2020, after obtaining prior permission from the Hon'ble President.

By Order,



(Bineesh Kumar K.S.)
Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
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